

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/ 235 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, ¹⁶ 10 January, 2025.

Sub:- **Casual Leave.**

Ref:- Your letter No.HC(IB)-VIG/01/2024/17-19 Dated 07.01.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Ito Basar, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh has been granted **casual leave on 03.01.2025 and 04.01.2025, along with station leave permission w.e.f. 03.01.2025 to 06.01.2025.** The next senior most Judicial Officer available at the station shall remain in charge of his Court and Office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/ 236 - 237 /A, dated , 10-01-2025

Copy to:

1. Shri Ito Basar, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Swite